THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Yes, Sir. Since October, 2012, no scheduled airline is operating any air services from Himachal Pradesh. However, Pawan Hans has provided one brand new Mi-172 helicopter on long-term lease of 5 years to Government of Himachal Pradesh *w.e.f.* 3 January, 2013 for dedicated utilization as required by the State Government.

(b) Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Resumption of air services from Himachal Pradesh is subject to the decision of the airlines depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

Indore-Dubai Air Service

- 1115. DR. NAJMA A. HEPTULLA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government has received any proposal from State Government of Madhva Pradesh for starting Indore-Dubai Air Service;
 - (b) if so, the details thereof;
- (c) whether Government has acceded to the request of State Government of Madhya Pradesh; and
- (d) if so, the time by which Indore-Dubai Air Service is likely to be started and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (d) Government of Madhya Pradesh have requested to start flights to Middle-East and South-East Asia from Indore. The operation of international services are based on the principles of sovereignty of nations, nationality of the carriers and reciprocity in terms of commercial opportunities for airlines of each side. So far, no Indian designated carriers have shown interest towards international operations from Indore to Dubai.

Improvement in Air India's performance

1116. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there has been an improvement in Air India's

performance in recent months and that the airline is likely to end this financial year with a positive cash flow or earning;

(b) if so, the details thereof?

Written Answers to

- whether it is also a fact that the projected net shortfall remained at Rs. 404 crore a month; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir, Air India's half yearly (April-September, 2012) results show improvement in Earnings Before Interest, Taxes, Depreciation and Amortization (EBIDTA) and cash losses as compared to April-September, 2011. The details are given in Statement-I (See below).

Air India's financial and operational performance in third Quarter of 2012 also shows improvement vis-a-vis third Quarter of 2011. The highlights are given in Statement-II (See below). The company achieved EBIDTA positive status for the first time in November-12 and December-12.

(c) and (d) Yes, Sir. Based on monthly estimated average cash inflows for October, 2012-March, 2013, there will be net shortfall of Rs 404 crores per month. This amount is worked out without considering the SFIS credits and Monetization of assets. The details are given in Statement-III.

Statement-I Improvement in Air India's performance as compared to April-September, 2011

April-September, 2011 prov. total		April-September, 2012 prov. total
1		2
	Financial performance	
5348.91	Passenger Revenue	5677.79
6796.38	Operating Revenue	6988.88
9058.81	Operating Expenses	8783.65

72	Written Answers to	[RAJYA SABHA]	Unstarred Questions
	1		2
	(2262.43)	Operating Profit/(Loss)	(1794.77)
	6803.85	Total Revenue	7104.33
	10903.64	Total Expenses	10566.00
	(4099.79)	Net Profit/(Loss) before tax	(3461.67)
	(1370.12)	EBIDTA	(818.21)
	(3214.95)	Cash Loss	(2600.56)

Statement-II

Highlights of Air India's Financial and Operational performance in third Quarter of 2012

(October-December, 2012
	prov. total
	2.
Financial performance	
Passenger Revenue	3445.34
Operating Revenue	4411.57
Operating Expenses	5170.83
Operating Profit/(Loss)	(759.25)
Total Revenue	4755.63
Total Expenses	6034.27
Net Profit/(Loss) before tax	(1278.63)
EBIDTA	49.75
Cash Loss	(813.69)
Operational Performance	
ASKm (Million)	10785.429
RPKm (Million)	7494.718
	Financial performance Passenger Revenue Operating Revenue Operating Expenses Operating Profit/(Loss) Total Revenue Total Expenses Net Profit/(Loss) before tax EBIDTA Cash Loss Operational Performance ASKm (Million)

Written Answers to	[7 MAR., 2013]	Unstarred Questions 73
1		2
66.5	Seat Factor (%)	69.5
3,67	No. of Pax (Million)	3.817
2149	Stage Length	1964
3,93	Yield per RPKm (Rs.)	4.60

Statement-III

Monthly estimated average cash inflows (October-March)

(Rs. in crores)

Particulars	Amount 2012-13
1	2
Inflows	
Passenger	1092
Cargo (Excess Baggage and Mail)	90
Handling and Servicing Revenue	42
Charter Revenue	106
Revenue sharing with, AICL	17
Other Revenue	38
Total Gross Inflows per month	1385
Less : Commission to Agents	37
Total : Inflows per month	1348
Outflows	
Fuel Cost	700
Salaries	284
Interest on Borrowings	136
Interest on Aircraft Loans	91
Aircraft Landing, Parking and Navigation	92
Materials Consumed and Outside Repairs (Aircraft)	81

Aviation Security Force for airports

- 1117. DR. CHANDAN MITRA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government proposes to create a separate Aviation Security Force for security of all the airports across the country;
 - (b) if so, the details thereof along with reasons therefor,
- (c) whether the panel of consultants of International Civil Aviation Organisation (ICAO) to study the issue of command, control and effectiveness of Central Industrial Security Force (CISF) personnel in securing airports has submitted its recommendations;
 - (d) if so, the main recommendations thereof; and
- (e) the fresh steps taken by Government to ensure quality control of Aviation Security Group and effective implementation of oversight functions of Bureau of Civil Aviation Security?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. The Government proposes to create a dedicated Aviation Security Force under the Ministry of Civil Aviation, which after its creation will be put at the airports for exclusively performing the extremely technical tasks of Aviation Security.

- (c) and (d) Yes, Sir. The International Civil Aviation Organization (ICAO) panel submitted its report on 26th August, 2011 which has been accepted by the Government. The main recommendations of the panel are as under:—
 - (i) Restructuring of Bureau of Civil Aviation Security